RAJYA SABHA

Monday, the 5th August, 2024 /14 Sravana, 1946 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

BIRTHDAY GREETINGS

MR. CHAIRMAN: Hon. Members, I am pleased to extend birthday greetings to hon. Members of Parliament, Prof. Manoj Kumar Jha and Shri Venkataramana Rao Mopidevi. Their birthdays are today.

Prof. Manoj Kumar Jha, serving his second term in Rajya Sabha since April this year, is a well-known name, both in academics as well as in public life. He headed the Department of Social Work in Delhi University and continues to be active in guiding research scholars in social work. He serves as a national spokesperson of Rastriya Janata Dal. Prof. Jha's oratory skills and poetic prowess are nothing short of extraordinary. We all are frequent witness to his wit and wisdom, humour, and sarcasm in this Chamber. His bipartisan stance on critical issues of national interest is greatly appreciated as well as his well-researched contributions inside the House. He is married to Shrimati Namrata Jha, and the couple is blessed with daughters, Moulishree and Maitreyi. Hon. Members, on behalf of this house and my own, we wish him a long, healthy and happy life, and extend greetings to his family members.

Shri Venkataramana Rao Mopidevi is a distinguished Member of Parliament who has been serving in this august House since June 2020. As a four-term Member in Andhra Pradesh Legislative Assembly and as a Minister in the State Cabinet, Shri Mopidevi is known for his significant contributions in socio-political landscape of Andhra Pradesh. Shri Mopidevi has the honour of being the first politician from the fishermen community in Andhra Pradesh to be elected in the Rajya Sabha. He is married to Shrimati Aruna Mopidevi, and they are blessed with a son, Rajiv, and a daughter, Dr. Sai Jasmeetha. Hon. Members, on behalf of this House, I wish him a long, healthy and happy life, and extend greetings to family members.

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be Laid on the Table, Shri Shripad Yesso Naik; not there. Shri Suresh Gopi.

Notifications of the Ministry of Petroleum and Natural Gas

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SURESH GOPI): Sir, I lay on the Table:-

I. A copy (in English and Hindi) of the Ministry of Petroleum and Natural Gas Notification No. G.S.R. 154(E)., dated the 4th March, 2024, publishing the Petroleum (Amendment) Rules, 2024, under sub-section (4) of Section 29 of the Petroleum Act, 1934.

[Placed in Library. See No. L. T. 386/18/24]

- II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Petroleum and Natural Gas, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:-
 - (1) G.S.R. 176(E)., dated the 12th March, 2024, publishing the Lubricating Oils and Greases (Processing, Supply and Distribution Regulation) Amendment Order, 2024.
 - (2) G.S.R. 208(E)., dated the 15th March, 2024, publishing the Motor Spirit and High Speed Diesel (Regulation of Supply, Distribution and Prevention of Malpractices) Amendment Order, 2024.

[Placed in Library. For (1) and (2) See No. L. T. 387/18/24]

Statements showing action taken by the Government on the various assurances, promises and undertakings

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Statements showing action taken by the Government on the various assurances, promises and undertakings given during the Session shown against each:-

1. Statement No. XXXVII Two Hundred Twentieth, 2010

[Placed in Library. See No. L. T. 638/18/24]